CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH



Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 638.

Dated 23 DEC 1994

Miscellaneous APPLICATION NO: 563 of 1994 in OA.NO. 984/1993.

APPLICANTS:-Sri.H.N.Thulasiramaiah and another, V/S.

RESPONDENTS: The Director, Depttl. Exams Section, Telecom Deptt.
New Delhi and Others.

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- Dr.M.S.Nagaraja,Advocate,
 No.11,Seckond Floor,
 First Cross,Sujatha Complex,
 Gandhinagar,Bangalore-9.
- 2. Sri.M.Vasudeva Rao, Addl.Central Govt.Stng.Co@nsel, High Court Bldg,Bangalore-1.

Subject:- Ferwarding of cepies of the Order passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 14-12-1994.

Issued on 23/12/194

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In the Central Administrative Tribunal Bangalore Bench Bangalore

MA No. 563 194 - Porketn of Time in

Original Application No. 984 of 1993

Sh. H. N. Thulasiramaich of Am. Y. The Dirt. Telecom Deptt, N. Dellig od

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Office Notes

Date

Orders of Tribunal

ORDERS ON MA 563/94

VR (MA)/ANV (MJ)
14.12.94

MA of 563/94 seeking extension of time by a further period of two months on the ground that there is a contrary decision of the Madras Bench of this Tribunal which is in favour of the respondents and therefore they have filed a Special Leave Petition before the Supreme Court. Regard being had that the matter is now before the Supreme Court, it is proper to extend the time as sought by the respondents. Accordingly MA 563/94 is allowed and time extended by a further period of two months from 12.12.94.

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Central Administrative Tribunal
Bangalore Bench

Bangatore -

CENTRAL ADW INTERNATIVE TRIBUNAL LANGA ORE BENCH



Miscellaneous Appln.No.406 of 94 in

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 038.

Dated: 29SEP1994

APPLICATION NO: 984 of 1993.

APPLICANTS:- Sri.H.N.Thulasiramaiah and another V/S.

RES PONDENTS:- The Director, Deptl. Exam. Section, Deptt. of Telecom,
New Delhi and Others.

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Dr.M.S.Nagaraja, Advocate,
No.11, First Cross, II Floor,
Second Floor, Sujatha Complex,
Gandhinagar, Bangalore-560009.

Sri.M. Vasudeva Rao, Addl. Central Govt. Stng. Counsel, High Court Bldg, Bangalore-560001.

Subject:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalere.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 12th Sept'94.

Issued on aglalace

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JUDICIAL BRANCHES

Sn. A.N. Thulas iramaiah & Any Vs. The hinector Dept 1. Exam. Telecoon, New Dethi, fortien. OA 984/93 Orders of Tribunal Office Notes Date VR (MA)/ANV (MJ) ORDERS ON MA 406/94 Heard. MA 406/94 seeking extension of time is allowed for a further pertod of the

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three months from 09.09.1994.

Bangalore Bench

Bangalore

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated: - 29 APR 1994

APPLICATION	NUMBER:	984 of 1993.	<i>:</i> .	•	
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APPLICANTS:

RESPONDENTS:

Sri.H.N.Thulasiramaiah and another v/s. The Director, Departmental Exam. Section, Deptt. of Telecom, New Delhi and Others.

- Dr.M.S.Nagaraja, Advocate, No. 11, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalome-560009.
- 2. Dhe Chief General Manager, Karnataka Telecom Region, No.1, Old Madras Road, Ulsoor, Bangalore-560008.
- 3. Sri.M. Vasudeva Rao, Addl. Central Gowt. Stng. Counsel, High Court Building, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 15-04-1994.

Issued on

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DE PUTY REGISTRAR TY JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL : BANGALORE BENCH

DATED THIS THE FIFTEENTH DAY OF APRIL, 1994.

Mr. Justice P.K. Shyamsundar, Vice Chairman
Mr. T.V. Ramanan, Member (A)

- Shri H.N. Thulasiramaiah Aged 31 years Hegalavadi, Gubbi Taluk Tumkur District.
- 2. Shri R.V. Hegde Aged 31 years Near Government Well, Upparahalli Tumkur.

.. Applicants

(By Dr. M.S. Nagaraja, Advocate)

Vs.

- 1. The Director
 Departmental Examination Section
 Department of Telecommunications
 Dak Bhavan, parliament Street
 New Delhi-110 001.
- The Director General (STC)
 Ministry of Communications
 Oppartment of Telecommunications
 Government of India, New Delhi.
- The Chief General Manager Karnataka Telecom Circle Bangalore.
- 4. The Telecom District Engineer Tmkur.

... Respondents

(By Shri M.V. Rao, A.C.G.S.C.)

ORDER

(Mr. Justice P.K. Shyamsundar, Vice Chairman)

We have heard both sides. We think it appropriate
to direct the respondents to consider and dispose of the
applicant's representation stated to have been made and is still
pending. That representation to be disposed of taking into
consideration the judgement of this Tribunal rendered in





D.A. 344/1993 decided on 6th January, 1994 wherein the principle laid down is that SC/ST candidates who appear for Departmental Examination, in relation the subjects in which they were unsuccessful, they should be graced upto passing level provided they are otherwise found to be suitable for promotion. Time for compliance is 4 months from the date of receipt of a copy of this order. No costs.

(T.V. RAMANAN) MEMBER (A)

(P.K. SHYAMSUNDAR) VICE CHAIRMAN

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